

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 148 of 2020

In the matter of:

**Vikas Sureshbhai Patel Director and
Shareholder of Hiraj Hospitality Pvt.
Ltd. & Anr.**

....Appellants

Vs.

The Registrar Companies, Gujarat

....Respondent

Present

For Appellants: None.

For Respondent: None.

ORDER
(Virtual Mode)

16.12.2020: There is no representation on either side at the time of calling of the matter. The Office of the Registry is directed to List the matter on **12th January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Sim/ nn